

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INTEGRATED CAPS PVT. LTD. Date of Commencement of Liquidation: 01-02-2019; List of Stakeholders as on Date: 05-03-2021; Name of IP: Mr. Pankaj Khetan; Last 5 digit of registration number: 10014

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		18659080.16		18659080.16				NA
3	Secured financial creditors	1	330274702.72	1	330274702.72				NA
4	Unsecured financial creditors	1	9676800.39	1	9676800.39				NA
5	Operational creditors (Workmen)	18	1612576	18	1025828.19				NA
6	Operational creditors (Employees)	43	11594619.03	43	7851534.86				NA
7	Operational creditors (Government Dues)	1	5202545.00	1	2527929				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	152668917.26	30	93423431.2				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		94	529689240.56	94	463439306.52000004	0	0		